

HARYANA VIDHAN SABHA

1st SESSION

BULLETIN NO. 3

Wednesday, the 6th November, 2019

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Wednesday, the 6th November, 2019 from 10.00 A.M. to 10.26 A.M.)

I. MOTION UNDER RULE 15

The Chief Minister moved -

That the proceedings on the items of business fixed for today be exempted at this day's sitting from the provisions of the Rule 'Sittings of the Assembly', indefinitely.

The motion was put and carried.

II. MOTION UNDER RULE 16

The Deputy Chief Minister moved -

That the Assembly at its rising this day shall stand adjourned sine-die.

The motion was put and carried..

III. NOTICE OF CALLING ATTENTION MOTIONS.

When enquired by Smt. Kiran Choudhry, a Member from the Indian National Congress Party with regard to her Calling Attention Motions regarding various issues, the Speaker informed her that the same have been disallowed as the discussion on these issues have already been taken place in the House at the time of discussion on the Governor's Address yesterday and the reply for the same has also been given by the Hon'ble Chief Minister.

IV. RAISING THE MATTER IN REGARD TO RELEASING THE IMPRISONED PERSONS WHICH WERE ARRESTED DURING JAT RESERVATION AGITATION.

Shri Abhay Singh Chautala, M.L.A. raised the matter in regard to releasing the imprisoned persons which were arrested during Jat reservation agitation and demanded that the Government should consider sympathetically to release them. The Speaker asked the Member that as no written notice in this regard has been received in advance, hence the reply for the same cannot be given but Shri Abhay Singh Chautala tried to interrupt the proceedings of the House continuously over this issue. In spite of having been asked by the Speaker time and again to take his seat, he did not do so.

The Chief Minister also clarified the position in this regard.

V. WALK OUT

Shri Abhay Singh Chautala, a Member from the Indian National Lok Dal, present in the House, staged a walk out as a protest against not satisfying with the clarification given by the Chief Minister in regard to releasing the imprisoned persons who were arrested during Jat reservation agitation.

VI. LEGISLATIVE BUSINESS

1. The Haryana Service of Engineers, Group A, Public Works (Buildings and Roads) Department (Amendment) Bill, 2019.

At 10.16 A.M., the Deputy Chief Minister introduced the Haryana Service of Engineers, Group A, Public Works (Buildings and Roads) Department (Amendment) Bill, 2019 and also moved-

That the Haryana Service of Engineers, Group A, Public Works (Buildings and Roads) Department (Amendment) Bill be taken into consideration at once.

Shri Bharat Bhushan Batra, a Member from the Indian National Congress Party, spoke for a while.

The motion was put and carried.

The Bill was then considered clause by clause.

Clauses 2 to 5 were put together and carried.

Clause 1, Enacting Formula and the Title were put one by one and carried.

The Deputy Chief Minister moved-

That the Bill be passed.

The motion was put and carried.

2. The Haryana Goods and Services Tax (Amendment) Bill, 2019.

At 10.21 A.M., the Deputy Chief Minister introduced the Haryana Goods and Services Tax (Amendment) Bill, 2019 and also moved-

That the Haryana Goods and Services Tax (Amendment) Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Sub Clause (2) of Clause 1 was put and carried.

Clauses 2 to 22 were put together and carried.

Sub Clause (1) of Clause 1, Enacting Formula and the Title were put one by one and carried.

The Deputy Chief Minister moved-

That the Bill be passed.

The motion was put and carried.

VII. INTIMATION IN REGARD TO ATTENDING THE SPECIAL COMMEMORATIVE SESSION OF PUNJAB VIDHAN SABHA ON THE OCCASION OF 550TH PRAKASH PARV OF GURU NANAK DEV JI.

The Speaker informed the House that after the adjournment of the Session, all the Members of the House will move to attend the special Commemorative Session of Punjab Vidhan Sabha today on the occasion of 550th Prakash Parv of Shri Guru Nanak Dev Ji.

The Sabha then adjourned sine die.

